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By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 23rd day of Nov 2005.

Review Application No. 67 of 2005.

IN

Original Application No. 858 of 2005

Hon'ble Mr. K.B.S. Rajan, Member (J)

Vijay Shankar Shah Applicant

V E R S U S

Union of India & Others Respondents.

O R D E R

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.


Member (J)

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